## Appendix 1 – Reporting to Supervisors

| Name of lending Institution:                            |                                      |                           |   |  |   |  |                                   |  |           |                                   |          |                        |  |   |   |
|---|--------------------------------------|---------------------------|---|--|---|--|-----------------------------------|--|-----------|-----------------------------------|----------|------------------------|--|---|---|
| Statement of Loans to related parties as at             |                                      |                           |   |  |   |  |                                   |  |           |                                   |          |                        |  |   |   |
| Name<br>of<br>Relate<br>d party                         | Relati<br>onshi<br>p<br>with<br>Bank | Purp<br>ose<br>of<br>loan | Date of<br>approva<br>I<br>(DDMM<br>YY) | Type of Expos ure (Fund / Non- Fund based) | Amount<br>Sanctio<br>ned<br>(In ₹<br>crore) | Amount<br>Outstan<br>ding<br>(In ₹<br>crore) | Rate<br>of<br>Intere<br>st<br>(%) | Remai<br>ning<br>term to<br>maturit<br>y<br>(days) | Valu<br>e | Last<br>valu<br>atio<br>n<br>date | Credit I | Rating<br>Exter<br>nal | Classific<br>ation of<br>Account<br>(Standa<br>rd/SMA/<br>NPA) | Remar<br>ks<br>(Accou<br>nt<br>Restru<br>ctured/<br>Terms<br>chang<br>ed) | Except<br>ion<br>Report<br>s by<br>Interna<br>I<br>Auditor<br>s |
|   |                                      |                           |   |  |   |  |                                   |  |           |                                   |          |                        |  |   |   |
| Total<br>Relate<br>d party<br>loans<br>Total            |                                      |                           |   |  |   |  |                                   |  |           |                                   |          |                        |  |   |   |
| Relate<br>d party<br>loans<br>as %<br>of total<br>loans |                                      |                           |   |  |   |  |                                   |  |           |                                   |          |                        |  |   |   |

| Total Relate d party exposu re as % of total Expos ure |  |  |  |  |  |  |  |  |
|--|--|--|--|--|--|--|--|--|
| Relate   |  |  |  |  |  |  |  |  |
| d party  |  |  |  |  |  |  |  |  |
| exposu   |  |  |  |  |  |  |  |  |
| re as  |  |  |  |  |  |  |  |  |
| % of   |  |  |  |  |  |  |  |  |
| total  |  |  |  |  |  |  |  |  |
| Expos  |  |  |  |  |  |  |  |  |
| ure  |  |  |  |  |  |  |  |  |

Note- Banks shall report total exposure to related parties which shall include loans and advances and non-fund-based facilities and investments.

| Statement of Contracts and Arrangements to related parties as at |                                  |                         |                                 |                                   |  |  |  |  |  |  |  |
|--|----------------------------------|-------------------------|---------------------------------|-----------------------------------|--|--|--|--|--|--|--|
| Name of<br>Related party   | Relation<br>ship<br>with<br>bank | Date of<br>approv<br>al | Nature of contract/ arrangement | Value of contract/<br>Arrangement | Important Terms &<br>Conditions (in brief) |  |  |  |  |  |  |
|  |                                  |                         |                                 |                                   |  |  |  |  |  |  |  |